

## Central Administrative Tribunal Principal Bench

CP No. 265 /2020 OA No.1373/2020

## New Delhi, this the 05th day of March, 2021

(Through Video Conferencing)

Hon'ble Mr. A K Bishnoi, Member (A) Hon'ble Mr. R.N.Singh, Member (J)

Sh. Pradeep Kumar S/o Sh. Shri Jaswant Kumar Age about 36 year, R/o 1957, Shanti Nagar, Gali No.1, Karnal, Haryana.

..Applicant

(By Advocate: Shri Manjeet Singh Reen)

Ministry of Railways & others: through
 Shri S.C. Jain,
 Divisional Railway Manager,
 Northern Railway,
 State Entry Road
 New Delhi.
 ...Respondents

(By Advocate: Mr. Krishna Kant Sharma)

## Order (ORAL)

## By Hon'ble Mr. R. N. Singh, Member (J)

Learned counsel for the respondents submits that the directions of this Tribunal in the aforesaid OA, have been complied with by passing a reasoned and speaking order. He further submits that a compliance affidavit along with the said order has

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been filed after serving a copy thereof to the learned counsel for the petitioner.

- 2. Learned counsel for the petitioner submits that the present CP may be closed, however, liberty may be accorded to the petitioner to avail legal remedies against such compliance order in accordance with law.
- 3. In view of the above, the CP is closed with liberty aforesaid. Notices issued to the respondents are discharged.

(R.N.Singh)
Member (J)

(A.K Bishnoi)

Member (A)

/ravi/sarita/pinky